

(v) St. Anthony Centre, Tindivanam.

There are 26 Inpatient Institutions where patients are hospitalised temporarily and 127 Rural & Urban Leprosy Clinics where treatment facilities are available to the out-door patients. Till the end of the Third Five Year Plan period 39 lakhs people have been surveyed and 1,65,050 cases have been recorded.

The Leprosy Control Programme will be intensified during the Fourth Five Year Plan. The D.D.S. Prophylaxis programme will also be started in the State. Children upto the age of 10 years will receive prophylactic treatment with D.D.S. so that they are protected for future.

Dearness Allowance to U.P Government Employees

**3365. Shri Mohammed Koya:
Shri Vishwa Nath Pandey:
Shri Brij Basi Lal:**

Will the Minister of Finance be pleased to state:

(a) whether the Central Government have given any assistance to the U.P. Government to meet the demands of the Government employees for the recent increased dearness allowance;

(b) whether similar assistance was given to all the States; and

(c) if so, the details thereof?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) and (b). No, Sir.

(c) Does not arise.

Pazhassi Project in Kerala State

3366. Shri A. K. Gopalan: Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that Pazhassi Project approved long before some other projects in Kerala is allotted only rupees one lakh during the Fourth Plan;

(b) if so, the total estimated cost of the project; and

(c) the reasons for not giving priority to this project though it is in the most backward region?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): (a) The amount allotted for the year 1966-67 is Rs. 1 lakh and the allocation for the balance of years of the Fourth Plan is not yet settled.

(b) The total estimated cost of the project is Rs. 442.40 lakhs.

(c) Priority has been accorded to projects which are in an advanced stage of construction and will yield early benefits. Pazhassi Project is in the initial stages of construction.

Nagarjunasagar Dam

**3367. Shri Yashpal Singh:
Shri D. C. Sharma:**

Will the Minister of Irrigation and Power be pleased to state:

(a) whether one of the two gates fixed for letting out water at Nagarjunasagar Dam did not go down when it was to be closed after the water level in the reservoir had risen above the tunnel; and

(b) if so, the reasons therefor and the action taken in the matter?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): (a) Two gates of temporary diversion tunnel at Nagarjunasagar Dam did not go down when the water level rose above EL. 412.

(b) The reasons for this are being investigated.

Deputation Allowance on Ex-Cadre Posts

3369. Dr. Chandrabhan Singh: Will the Minister of Finance be pleased to state:

(a) whether it is a fact that Deputation (duty) Allowance on ex-cadre posts on identical time scales of pay is being stopped with immediate effect for the persons whose tenures are expiring